



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,14th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE NANI TAGIA**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 05-03-2019 TO 03-05-2019, (RELATING
TO DIVISION BENCH - I) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	PIL/40/2017	PEOPLE'S COMMITTEE FOR CONSTITUTIONAL RIGHTS and ANR Versus THE STATE OF ASSAM AND 12 ORS	MS.M HAZARIKA MR.A K BORA MS.C KHAKHLARY	GA, ASSAM C.G.C. MR.H GUPTA(R-9) SC, SSA ASSTT.S.G.I.
2	WA/52/2018 CAVT. NO.0105/2018	ARNAB KUMAR KALITA AND 5 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D J DAS MR. D DEKA	SC, A I C T E MR. S SAIKIA MR. A DAS MR. B CHOUDHURY MR. B GOGOI MR. A CHAMUAH SC, D U SC, HIGHER EDU SC, U G C SC, A S T U MR. L P SHARMA SC, G U
3	C.Ex.App./84/2018	PREMIER CRYOGENICS LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019

9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGOHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,14th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI

COURT NO: 2

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 55 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/2/2017 B/O	DHIRONJOY NAIDING Versus STATE OF ASSAM and 5 ORS.	MR.C BARUAH MR.D BARUAH MR.B BARUAH MRS.A BORAH	GA, ASSAM SC, N C HILLS SC, NF RLY
MOTION				
2	WP(C)/649/2019 [AT 10:30 A.M.], (PERSONAL APPEARANCE), FIXED	M/S. UTSHAV COMMERCIAL Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K SINHA	MR. N UPADHAYAY (SC, IRRIGATION DEPT.) SC, FINANCE
3	WP(C)/745/2019 FIXED	JESMIN BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS S BEGUM	GA, ASSAM
4	WP(C)/877/2019 FIXED	DEEPAK KUMAR KOCH Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. C S SARKAR MR M K ROY	DR. B AHMED (R6, R7) SC, CO OP MR. B CHAKRAVARTY MS THUYEKHRULU (R6, R7)
5	WITH WP(C)/2376/2016 FIXED	THE JANASAKTI BYABASAI SAMABAI SAMITTEE LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.B CHAKRABORTY MR.U DAS MS.S SARMA	DR.B AHMED SC, CO-OP. MR.A SARMA MR M K ROY
6	WITH I.A.(Civil)/3672/2017 FIXED in WP(C)/2376/2016	ISMAIL HUSSAIN and ANR. Versus JANASAKTI BYABASAI SAMABAI SAMITTEE LTD. and 16 ORS	MR.A SARMA MRM K ROY	GA, ASSAM MR.B CHAKRABORTY
6	WP(C)/1325/2019 FIXED	PROMILA HASDA Versus THE STATE OF ASSAM AND 3 ORS.	MS P BARUAH MR. D C C PHUKAN	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
7	I.A.(Civil)/566/2019 FIXED in WP(C)/379/2019	RATHINDRA NATH SHARMA PATHAK Versus PHANINDRA NATH PHUKAN AND 4 ORS.	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	MR B D DAS GA, ASSAM MS K SARMA

	WITH WP(C)/379/2019 FIXED	PHANINDRA NATH PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MRS R DEKA	GA, ASSAM
		ADMISSION		
8	WP(C)/6840/2015 FIXED	HADIM JIGDONG KACHARI Versus THE STATE OF ASSAM and 3 ORS	MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI	GA, ASSAM
9	WP(C)/2310/2017 B/O	SHANKAR ROY Versus THE STATE OF ASSAM and 2 ORS.	MR.A H M R CHOUDHURY MR.N H LASKAR	SC, PWD
10	WP(C)/6262/2017 FIXED	18 NO. SUKAN SUTI BORBIL MIN MAHAL CO-OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 3 ORS.	MR.N BORUAH MR.D K KATAKEY	GA, ASSAM
11	WP(C)/6393/2017 B/O	C.K.UDYOG Versus THE STATE OF ASSAM and 4 ORS.	MR.D BARUAH MR.P K BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
12	WP(C)/2324/2018 FIXED	HITEN PATHAK AND ANR. Versus THE STATE OF ASSAM AND 12 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. M ISLAM MR E HUSSAIN	GA, ASSAM MR. P J PHUKAN MR. S K MEDHI MR. B SARMA (R8) MR. K R PATGIRI (R8) MR. M KHAN (R10) MR. J RAHMAN (R11-R13) MS. C DAS (R8) KAKALI DEVI (R10) SC, FOREST SC, P C B A
13	WP(C)/7539/2018 FIXED	MOJIBOR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY	GA, ASSAM MS S CHAKRABORTY (R8, R9)
	WITH			
14	WP(C)/7464/2018 FIXED	MOJIBUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MS. S B CHOUDHURY	GA, ASSAM
15	WP(C)/7813/2018 FIXED	JITEN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE
	WITH			
16	WP(C)/7783/2018 FIXED	M/S. BRAHMAPUTRA ASSOCIATES Versus THE STATE OF ASSAM AND 6 ORS.	MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE DEPTT.
	WITH			
17	WP(C)/7807/2018 FIXED	M/S. SADGURU ENGINEERS AND ALLIED SERVICES PVT. LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE
	WITH			
18	WP(C)/7829/2018 FIXED	AJAY JALAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE DEPTT.
19	WP(C)/8003/2018 FIXED	MANGAL ALI KHAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. A R SIKDAR MR A ALI	DR. B AHMED SC, CO OP MR. N HAQUE (R6) MR. S R BARBHUIYA (R6) MR M HUSSAIN (R6)
	WITH			
	I.A.(Civil)/4401/2018 FIXED in WP(C)/8003/2018	SAYED TABIBAR RAHMAN Versus MANGAL ALI KHAN AND 8 ORS.	MR. S R BARBHUIYA MR M HUSSAIN MR. N HOQUE	SC, CO OP MR. A R SIKDAR
	WITH			
20	WP(C)/5702/2018 FIXED	SANOWAR HOSSAN AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. H ALI MR M J QUADIR	DR. B AHMED SC, CO OP

21	WP(C)/8424/2018 FIXED	SAYED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI	DR. B AHMED SC, CO OP A RAHMAN (R6) MD I H LASKAR (R6) M N KHAN (R6)
22	WP(C)/8890/2018 FIXED	REJINA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR J I BARBHUIYA MR. L MOHAN MR. R ALI	GA, ASSAM MR. A R SIKDAR (R7) MR M AHMED (R6) MR. A HUSSAIN (R6) MD A ALI (R7) MR. S I TALUKDAR (R7) SC, REVENUE
23	WP(C)/8907/2018 FIXED	AMALENDU BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	GA, ASSAM MR H SARMA SC, A S E B
24	WP(C)/907/2019 FIXED	ZIMI AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	GA, ASSAM SC, REVENUE
25	WITH WP(C)/7746/2018	AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/183/2019 in WP(C)/7746/2018	AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
26	WITH WP(C)/7781/2018	ANOR ALI BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B SAHARIA MR. JUNM LASKAR MR. A M BARBHUIYA MR. I H BARBHUIYA MS. S F MAITAI	SC, CO OP
27	WITH WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	SC, REVENUE MR. R BARPUJARI
	WITH I.A.(Civil)/185/2019 in WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
28	WITH WP(C)/8657/2018	NOOR ELAHI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/182/2019 in WP(C)/8657/2018	NOOR ELAHI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
<u>ORDERS</u>				
29	Cont.Cas(C)/531/2015 FIXED	NIRMAL KUMAR AGARWALLA Versus RAJESH PRASAD and 5 ORS	MR.B GOGOI MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR.A K AZADR-2 and 6 MR.KHAYERUDDIN(R-2 & 6)
30	Cont.Cas(C)/161/2016 FIXED	MRS. BANDANA SARMA Versus MS. SHAHLA REHMAN and 2 ORS.	MR.P PATHAK MR. S DUTTA MSS CHANGKAKATI MR. S BORA MR.A NARZERY MS.P BARMAN MS.S T BOKTH MS.D BHUYAN MR.T K DAS MS J RAJKUMARI MS. I DAS	MR.D SAIKIA(Sr.Adv.)(R-2) MR.P N GOSWAMI(R-1) MR.B GOGOI(R-2) MR.P NAYAK(R-2) MR.I KALITA(R-1)

31	Review.Pet./99/2017 IN RSA 5/2002(D/O), FIXED	MD SABED ALI Versus SHRI ASWINI KUMAR NATH and 7 ORS	MR.F U BORBHUIYA MR.A ALAM MRS.M BORA	MR.R BARUAH MR.M ISLAM MR.S ALI MR.A IQBAL
	WITH MC/41/2016 in Review.Pet./99/2017	MD. SABED ALI Versus ASWINI KUMAR NATH and 7 ORS,	MR.F U BORBHUIYA MR.A ALAM MRS.M BORA	MS.M KUMARI
	WITH MC/104/2017 in Review.Pet./99/2017	MD SABED ALI Versus SHRI ASWINI KUMAR NATH and 7 ORS	MR.F U BORBHUIYA MR.A ALAM MRS.M BORA	
	WITH MC/105/2017 in Review.Pet./99/2017	MD SABED ALI Versus SHRI ASWINI KUMAR NATH and 7 ORS	MR.F U BORBHUIYA MR.A ALAM MRS.M BORA	
32	WP(C)/3453/2018 FIXED	M/S. MODERN CONSTRUCTION CO. AND ANR. Versus THE NATIONAL SMALL INDUSTRIES CORPORATION LTD. AND 4 ORS.	MR. S P ROY MR A K RAI MS. N RAI MR. T R ROY	GA, ASSAM
	WITH I.A.(Civil)/2073/2018 in WP(C)/3453/2018	THE NATIONAL SMALL INDUSTRIES CORPORATION (NSIC) LTD. AND ANR Versus M/S MODERN CONSTRUCTION CO. AND 6 ORS	MR. P J BARMAN	GA, ASSAM MR. S P ROY
	WITH I.A.(Civil)/3390/2018 in WP(C)/3453/2018	THE NATIONAL SMALL INDUSTRIES CORPORATION (NSIC) LIMITED AND ANR Versus M/S. MODERN CONSTRUCTION CO. AND 4 ORS	MR. P J BARMAN	MR. S P ROY
33	WP(C)/297/2019 FIXED	MUKADDES ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. R ALI MS E CHOUDHURY	SC, PNRD GA, ASSAM
HEARING				
34	WP(C)/100/2015	BASANT KUMAR BAGARIA Versus THE STATE OF ASSAM AND 6 ORS	MR.D P CHALIHA MR.U K DAS MS.M SHARMA	GA, ASSAM MR.R SARMA(R-4TO7) MS.K D SARMAH(R-4TO7) MSB DEVI(R-4TO7) MS.H SARMA(R-4TO7)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019

17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGOHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,14th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 63 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7347/2017 B/O	GOLAP CHANDRA HAZARIKA Versus THE STATE OF ASSAM and 6 ORS.	MR.U K NAIR MR.R SINGHA	GA, ASSAM MR. A K SAHEWALLA
2	WP(C)/1807/2018 B/O	PHULESWARI BALA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR D K SARMAH MS. A TALUKDAR MR H BORAH	GA, ASSAM SC, AG MR. C BARUAH (SC, AG (A& E))
3	WP(C)/2030/2018 B/O	BISWAJIT TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. K SARMA MR D DAS MR. M BARUAH	GA, ASSAM SC, FINANCE
4	I.A.(Civil)/2121/2018 FIXED in WP(C)/3931/2017	POJUL LOYING Versus ARUP MANTA AND 6 ORS	MR. T H HAZARIKA MR S DEKA MR M CHETIA	GA, ASSAM SC, APSC MR. M CHOUDHURY SC, PERSONAL DEPT.
	WITH WP(C)/3931/2017	ARUP MANTA and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.M K MISRA MR.M MAHANTA MR.M CHOUDHURY	GA, ASSAM MR G CHOUDHURY (SC, APSC) MR.T H HAZARIKA (R-6) MR J PAYENG (R6) MR. S DEKAR-6 MR. M CHETIA (R-6)
5	WITH WP(C)/904/2017	BIMAL KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.A CHETRY MS.U SARMA MR.M P SARMA MS.P BORGHAIN MR.U K NAIR	GA, ASSAM
6	WITH WP(C)/2278/2017	BAPUKAN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR.A K SHARMA MR.B KALITA	GA, ASSAM SC, APSC
7	WITH WP(C)/4200/2017	RENU BORAH HANDIQUÉ Versus THE STATE OF ASSAM and 6 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	GA, ASSAM SC, APSC

8	WITH WP(C)/4502/2017	DR. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.N SHYAMAL MR.U K NAIR	GA, ASSAM SC, APSC
9	WITH WP(C)/7555/2017	RENU BORAH HANDIQUE Versus THE STATE OF ASSAM and 5 ORS.	MR.S SAIKIA MR.P SAIKIA	MR.C BARUAH GA, ASSAM SC, APSC
10	WITH WP(C)/7652/2017	DR. SMT. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 6 ORS.	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR MR.M K MISHRA	GA, ASSAM SC, APSC
11	WP(C)/2897/2018 FIXED	PARTHA SARATHI DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. R CHETRI MR. N BARMAN MR. D H BARUAH MR. J BARMAN	MS B M BHUYAN (R4) GA, ASSAM SC, AG MR. I CHOUDHURY (R4) MS. G BARUAH (R4) SC, FINANCE
12	WP(C)/2963/2018 FIXED	BRAHMANANDA PATIRI Versus THE STATE OF ASSAM AND 2 ORS.	MR. N NATH MR. D THAKUR MS D DEKA MS. A SAIKIA	MR. S K MEDHI SC, FOREST
13	WP(C)/3231/2018 FIXED	LIPI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR	GA, ASSAM MR. K M HALOI (R5) MR. B DAS (R5) SC, HEALTH
14	WP(C)/5052/2018 CAVT. NO.0843/2018 CAVT. 1209/2018(D/O), CAVT. 843/18(D/O), FIXED	JITEN MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H K DAS MR. U K NAIR MR. U PATHAK	MR. K N CHOUDHURY (R5) MR. J PATOWARY (R5) MR. R M DEKA SC, FOREST FOR CAVEATOR
	WITH I.A.(Civil)/3647/2018 in WP(C)/5052/2018	JITEN MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H K DAS MR. U PATHAK	MR. K N CHOUDHURY MR. R M DEKA SC, FOREST
15	WITH WP(C)/5749/2016	JITEN MALAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR.A CHETRY MR.H K DAS MR.M P SARMA MR.U K NAIR	MR.K N CHOUDHURY(R-4) GA, ASSAM MR.J PATOWARY(R-4) MR.A BARUA(R-4) MS.R KAKATIR-4 MR.A DEKA(R-4)
16	WITH WP(C)/4942/2018	JITEN MALAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. U K NAIR	MR. K N CHOUDHURY (R4) MR. J PATOWARY (R4) MR P NAYAK (SC, SOIL CONSERVATION DEPT.) R- 1&2 MR. D J DAS (R4) SC, FOREST
17	WITH WP(C)/7573/2018 CAVT. NO. 1209/2018	HEMEN CHANDRA ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	MR H K DAS MR P NAYAK MR. U PATHAK MR. D J DAS SC, SOIL CONSERVATION DEPTT. FOR CAVEATOR
18	WP(C)/5404/2018 FIXED	SUBRATA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MRS K M SAIKIA MR P BORAH	GA, ASSAM
19	WP(C)/6517/2018 FIXED	DEBEN BORAH Versus THE STATE OF ASSAM AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. B PHUKAN	GA, ASSAM

20	WP(C)/7897/2018 B/O	DIKSHITA PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K SARMA MR. D DAS MR. M BARUAH	GA, ASSAM SC, IRRIGATION SC, FINANCE DEPTT.
HEARING				
21	WP(C)/348/2016 P/H, FIXED	SHRI RATAN KUMAR GHOSH and 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. I HUSSAIN MR. J H LASKAR MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. S ALAM	SC, HIGHER EDU MR. B GOSWAMI(R5-R10) MR. S K TALUKDAR (R5, R7-R9) MS. S CHUTIA(R5-R10) MR. P KAKATI (R5, R7-R9)
WITH				
22	WP(C)/1721/2016	RATAN KUMAR GHOSH and 3 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. I HUSSAIN MR. J H LASKAR MR. I H LASKAR MR. P K DEKA MR. D MAZUMDAR MR. D DAS(Sr.Adv.) MS. P BORAH MR. M S ALAM MR. K MOHAMMED MR. S ALAM	MR. K N CHOUDHURY(R- 5,7,9&10) MS. M BARMAN(R- 6,8,11&12) MR. J PATOWARYR- 5,7,9and10 MS. D GHOSH(R-5,7,9&10) MR. M ISLAM(R-5,7,9&10) MS. S SAIKIA(R- 1 - 12) MS. S HAZARIKA(R- 5,7,9&10) MS. R KAKATI(R-5,7,9&10) MS. A BARUA(R-5,7,9&10)
23	WP(C)/379/2017 LCR 4 FILES	DULAL KUMAR TALUKDAR and ANR. Versus THE MANAGEMENT OF ASSAM CARBON PRODUCT LTD	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.S N SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID
24	WP(C)/941/2017 FIXED	GAUTAM HAZARIKA and 4 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.K K PARASAR MRS.B CHAKRABORTY MR.B CHETRI	GA, ASSAM SC, FINANCE
WITH				
25	WP(C)/5210/2008	RAJIB NATH AND ORS. Versus THE STATE OF ASSAM AND ORS	MR.N BORAH MR.K K PARASAR(P- 1&3) MR.B CHETRIP- 1and3	K N CHOUDHURY GA, ASSAM D SAIKIA J PATOWARY SC, F.DEPTT. B K KASHYAP
26	WP(C)/7096/2017 FIXED	PROTIM PATNI DEY Versus OIL INDIA LTD and 3 ORS	MR.D K BHATTACHARYYA MR.N DEKA MR.M GOGOI	MR.S N SARMA MR.A SARMA SC, OIL MR.A JAHID
27	WP(C)/7891/2017 FIXED	JAGAT CH. BAISHYA Versus THE STATE OF ASSAM and 2 ORS.	MR.S K BARKATAKI MS.M DAS MR.D K NATH MS.B SHARMA	GA, ASSAM SC, FINANCE
28	WP(C)/533/2018 FIXED	SABITA KALITA Versus ASSAM POWER DITRIBUTION CO. LTD.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, APDCL MS. P SAHA MR D SHARMA SC, AEGCL
29	WP(C)/8653/2018 FIXED	BINAY KUMAR SINGH Versus THE UNION OF INDIA AND 19 ORS	MR S CHOUDHURY MR A SARMA MR. K KALITA	MR. A CHETRY (R12, R13) MR G DAS (R12, R13) ASSTT.S.G.I. MR. U K NAIR (R12, R13) SC, NEDFI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGOHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,14th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/5077/2011 [AT 2:00 P.M.]	SMTI SUNITA AGARWAL Versus THE STATE OF ASSAM AND ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	GA, ASSAM MR.A SARMA MR.K K DEY
WITH				
2	WP(C)/5078/2011	SMTI SUNITA AGARWAL Versus THE STATE OF ASSAM AND ORS	MR.P K ROY MRSA CHAKRABORTY MS.M DUTTA MR.S K CHOUDHURY	GA, ASSAM
ADMISSION				
3	WP(C)/4480/2017 FIXED	AMALENDU DEBNATH Versus THE STATE OF ASSAM and 7 ORS.	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.S C KEYAL MR.S K GHOSH(R-6) MR.S K DAS(R-7) MR. I ALAM (R4) MR.S S ROY(R-4) MS.F AHMED(R-6) MR R KARIM(R-7) SC, SECONDARY EDU SC, ASSAM UNIVERSITY
4	WP(C)/7261/2017 FIXED	THE SUTARPUR M.E. MADRASSA and ANR Versus THE STATE OF ASSAM and 7 ORS	MR.P K DAS MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MRSR BORAH MR.M ALI	MR.S K GHOSH MS.M BHATTACHARJEER-4 SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION MR.S M T CHISTIE
5	WP(C)/1049/2018 FIXED	NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 11 ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, SEC. EDU.

6	WITH WP(C)/1214/2018 FIXED	NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 16 ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, SEC. EDU. MR. P MAHANTA MR. M AHMED(R 6 TO 17) MR. U K DAS MS. B D SARMAH (R 6 TO 17) MR. B C DAS(R 6 TO 17) MS R BARUAH MR. R B GOHAIN MS K DAS
	WITH I.A.(Civil)/1726/2018 FIXED in WP(C)/1214/2018	SRI SARADA KUMAR HALOI AND 11 ORS Versus NURUL ISLAM LASKAR AND 5 ORS	MR. B C DAS MR. U K DAS MS. B D SARMAH MR. M AHMED	SC, SEC. EDU. MRS. K DEVI MR. A M BARBHUIYA
	WITH I.A.(Civil)/1745/2018 FIXED in WP(C)/1214/2018	BHARAT BHUSHAN CHOWHAN Versus NURUL ISLAM LASKAR AND 4 ORS	MRS. K DEVI MS. K DAS MS R BARUAH	MR. A M BARBHUIYA SC, EDU
7	WP(C)/7137/2018 FIXED	M/S. SHIVA COKE INDUSTRIES Versus UNION OF INDIA AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, GST
8	WP(C)/8290/2018 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. N ISLAM MS. L WAJEEDA	GA, ASSAM SC, EDU
9	WP(C)/176/2019 FIXED	ABDUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, ELEM. EDU
10	WITH WP(C)/7766/2018 FIXED	ABDUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 4 ORS.	MR. B C DAS MR. M K CHOUDHURY MR. M KHAN MR. K I MAZUMDER MR B CHANDA KAKALI DEVI	SC, ELEM. EDU MR. D P CHALIHA (R5) MR. R ISLAM (R5) MR. U P CHALIHA (R5)
	WITH I.A.(Civil)/4269/2018 FIXED in WP(C)/7766/2018	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P CHALIHA MR. R ISLAM MR. U P CHALIHA	SC, ELEM. EDU MR. K I MAZUMDER
ORDERS				
11	I.A.(Civil)/1926/2017 WP(C) 1123/2017(D/O), FIXED in WP(C)/1123/2017	ABDUL HYE MONDAL and 8 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MD.M Z SHAH MR.H A AHMED MR.P RAHMAN	SC, ELEMENTARY EDUCATION SC, FINANCE
HEARING				
12	WP(C)/6320/2013 P/H, FIXED	A.G. CEMENT LLP, Versus THE STATE OF ASSAM AND 8 ORS	MR.K N CHOUDHURY MR.D K DAS MR.B CHAKRABORTY MR.A BISWAS MR.M MAHANTA MS.M TALUKDAR MR.R KALITA MR.D BARUAH MS.D KALITA MR.I AHMED MR.R K AGARWALA	MR A C BORBORA (AMICUS CURIAE) GA, ASSAM MRS. R BORBORA MR.S BARUAH MR. M SMITH ASSTT.S.G.I.
13	WITH WP(C)/6179/2013	STAR CEMENT LTD. Versus STATE OF ASSAM and ORS.	DR. ASHOK SARAF MR.R BARUAH MS M L GOPE MS. N HAWELIA MR.A GOYAL MR.K CHOUDHURY	MR A C BORBORA (AMICUS CURIAE) GA, ASSAM MRS. R BORBORA MR.S C KEYAL MR.M BHAGABATI MR.S BARUAH MR. M SMITH MR. N SAIKIA ASSTT.S.G.I.

14 WITH
WP(C)/6180/2013

RAKSHA CEMENTS PVT. LTD.
Versus
STATE OF ASSAM and ORS.

DR.ASHOK SARAF
MSM L GOPE
MS.N HAWELIA
MR.A GOYAL
MR.K CHOUDHURY
MR.P BARUAH

MR A C BORBORA (AMICUS
CURIAE)
GA, ASSAM
MRS. R BORBORA
MR.B D GOSWAMI
MR.S C KEYAL
C.G.C.
MR.M BHAGABATI
MR.S BARUAH
MR. M SMITH
MR. N SAIKIA
MR.S BORTHAKUR
MR.A BORGHAIN
ASSTT.S.G.I.

15 WP(C)/1130/2016

DR. GITAMONI HANDHIQUE GOGOI
Versus
THE STATE OF ASSAM AND 4 ORS

MR N DUTTA(SR.ADV.)
MR.M U MAHMUD
MR.A DAS
MR.F ISLAM
MR.M ALI
MR.A RAHMAN

MR.K K PHUKAN(R- 3&4)
MR. D C BORAH R-5
MR.S BORA(R-5)
MR.L N DIHINGIA(R-5)
MS.A GOGOI(R-5)
SC, HIGHER EDUCATION

=====

=====

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,14th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL
(JAIL) AND CRIMINAL APPEAL MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	Crl.L.P./61/2018 FIXED in Crl.A./3049/2018	DIRECTOR C.B.I. Versus SH BHAGYA KALITA AND ANR	MR. S C KEYAL SC, C B I	MR. S I RASUL (R2) MR D K MISHRA (R2) MR. K GOSWAMI (R2) MS. A NEOG (R2) MS D RAJKHOWA (R2) MR. A SANDILYA (R2)
	WITH Crl.A./3049/2018 (Filing Number)	DIRECTOR C.B.I. Versus SH BHAGYA KALITA (A-1) AND ANR		
	WITH I.A.(Crl.)/420/2018	DIRECTOR C.B.I. Versus SH BHAGYA KALITA AND ANR	MR. S C KEYAL SC, CBI	MR. A K BHATTACHARYYA (R1) MR D K BHATTACHARYYA (R1) MR B K SINGH (R1) MS R B DEB (R1) MR. K K BHATTACHARYYA (R1) MR. P KATAKEY (R1)

HEARING

2	Crl.A./96/2014 WITH LCR 1 BUNDLE & P.B. 2 NOS.	ASWINI KALITA Versus STATE OF ASSAM	MR.D K BHATTACHARYYA MR.B K SINGH MR.A K CHOUDHURY MS M BHATTACHARYA MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE	PP, ASSAM
	WITH Crl.A./89/2014	WASIM RAFIQUE and 2 ORS. Versus STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
	WITH Crl.A./91/2014	DR. KISMAT ALI and ANR. Versus THE STATE OF ASSAM,	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MS.H HAZARIKA	PP, ASSAM

5	CRL.A(J)/83/2015 WITH LCR 4 FILES & P.B. 2 NOS., FIXED	MOINUL HOQUE @ MOINA MIA Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR. BIKASH PRASAD, AMICUS CURIAE MR.A AHMED	MR.A M S MAZUMDERR-2 PP, ASSAM
	WITH			
6	CrI.A./331/2014	ABDUL KADER Versus THE STATE OF ASSAM and ANR,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
	WITH			
7	CrI.A./77/2015	SIPAT KHAN Versus THE STATE OF ASSAM and ANR	MR.J ISLAM MR.M I HUSSAIN MR.A A R KARIM MS.S F MAITAI	PP, ASSAM
8	CrI.A./309/2015 WITH LCR 6 FILES & P.B. 2 NOS.	SRI BISWAJIT SENGUPTA Versus THE STATE OF ASSAM and ANR	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU	PP, ASSAM (R-1)
9	CrI.A./28/2016 WITH LCR 8 FILES & P.B. 2 NOS.	NABI HUSSAIN Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.R A CHOUDHURY MR.A MATIN	PP, ASSAM
10	CrI.A./180/2016 WITH LCR 6 FILES & P.B. 2 NOS.	SRI BABUL HAZARIKA and ANR Versus THE STATE OF ASSAM and ANR	MR.M SARMAA-2 MS.I GOHAIN(A-2) MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUE MD.S ALI MS.R DEKA(A-2)	MR.K BARUAH(R-2) MR.R S MISHRA(R-2) PP, ASSAM MR.P BORDOLOI(R-2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGOHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,14th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 6

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 56 TO 117 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3847/2018 FIXED in WP(C)/6373/2018 WITH WP(C)/6373/2018	SRI KAMAL GOSWAMI AND 12 ORS. Versus IMRAN HUSSAIN AND 5 ORS. IMRAN HUSSAIN Versus THE STATE OF ASSAM AND 17 ORS	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR. A R SIKDAR MR A ALI MS. A KHATUN	DR. B AHMED SC, CO OP MR. A R SIKDAR DR. B AHMED SC, CO OP MR. A B T HAQUE (R5)
ADMISSION				
2	WP(C)/2228/2014 WP(C) 3686/2012(D/O), WP(C) 3883/2012(D/O), WP(C) 4471/2012(D/O), FIXED	M/S KAKO TEA PVT. LTD. Versus THE STATE OF ASSAM AND ANR	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN MR A SAIKIA	MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
3	WP(C)/6159/2015 FIXED	ASSAM STATE CO-OPERATIVE HOUSING FEDERATION LTD. HOUSEFED, Versus THE STATE OF ASSAM AND 10 ORS	MR.D CHAKRABORTY MR.S R BORUAH	MR.C BARUAH GA, ASSAM MR.K K DEY(R-9) SC, AG MR.B GOGOI(R-6,7,8) MRA R BHUYAN(R-10 &11) MS.R AKHTAR(R- 6,7,8) MRV K BAROOAH(R-9) MR.A U AHMED(R-10 & 11) SC, FINANCE
4	WP(C)/5654/2017 FIXED	SADANANDA GOGOI Versus THE STATE OF ASSAM and 2 ORS.	MR.P N GOSWAMI MS.M D BORAH MR.R R GOGOI MR.K P PATHAK	GA, ASSAM
5	WP(C)/8249/2017 FIXED	M/S. BIVA BAKERS A UNIT OF BIVA FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS.	MRS.N SAIKIA MS.L BORGHAIN MS.P GOSWAMI	DR.B AHMED MR G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
6	WP(C)/1515/2018 FIXED	M/S. NECCON POWERS AND INFRA LTD. AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR D SENAPATI MR B KAUSHIK MR. H DAS MR. B SARMA MR. G TALUKDAR MR. M SAHEWALLA	GA, ASSAM MR. K K DEY MR. S M BARUAH MS. N DEY MR V K BAROOAH

7	WP(C)/2617/2018 FIXED	TAMION BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MS C MEDHI MR. A K PURKAYASTHA MR. S NATH	MR. U C RABHA(R6) MR. S M SARMA MR. M M DEKA SC, FOREST SC, BTADC
HEARING				
8	WP(C)/7241/2013 P/H WITH MC/833/2015 in WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, FOREST SC, BTC SC, BTC
9	WP(C)/6414/2013 WITH LCR	THE NATIONAL HIGHWAYS AUTHORITY OF INDIA and 2 ORS. Versus THE DIMA HASAO AUTONOMOUS COUNCIL and 8 ORS	MR.C BARUAH C.G.C.	GA, ASSAM MR.D C K HAZARIKA MS.J GOGOI MR.K GOSWAMI SC, DIMA HASAO MR.JUNM LASKAR MS.P DEVI
10	WP(C)/6491/2013 FIXED WITH I.A.(Civil)/1559/2018 in WP(C)/6491/2013	SMTI ANJALI DEVI and ANR. Versus THE STATE OF ASSAM AND 3 ORS SMTI. ANJALI DEVI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.P KATAKI MS.R BEGUM MRM HALOI MS.J D KALITA MR. P KATAKI MRS R BEGUM	GA, ASSAM MRS.V L SINGH MR.B K BHAGAWATI MS.S SARMA SC, REVENUE GA, ASSAM
11	WP(C)/7390/2013 FIXED WITH MC/595/2014 FIXED in WP(C)/7390/2013 WITH	AMBARISH BUILDERS PVT. LTD and ANR. Versus THE UNION OF INDIA and ORS THE SPORTS AUTHORITY OF INDIA . Versus AMBARISH BUILDERS PVT. LTD and ANR.	MR.D DAS MR S KHOUND MR.A K BORA SC, C.G.C.	GA, ASSAM MR.A K BORA C.G.C. MR.S SARMA MR.T K BHUYAN MR.M PHUKAN(R- 1-6) ASSTT.S.G.I. SC, C.G.C. GA, ASSAM MR.D DAS MR S KHOUND ASSTT.S.G.I.
12	Cont.Cas(C)/74/2014 FIXED	AMBARISH BUILDERS PVT. LTD. and ANR. Versus ANJAN SARMA and 2 ORS	MR.D DAS MR S KHOUND	MR.A SARMA MR.A K BORA C.G.C. MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR.M PHUKAN(R-3) MS.B BARUAH MS.A SHARMA
13	WP(C)/1162/2015 FIXED	DEBASHISH GOSWAMI Versus KHADI and VILLAGE INDUSTRIES COMMISSION and 5 ORS	MS.S BORA MR.D P BORAH MR.A ROY MR.B PAUL	MR.L TALUKDAR(R-5&6) MS.M DAS(R-5&6) MR.P N GOSWAMI(R4) MR.G DAS(R-5&6) MR.B DAS(R-5&6) SC, K.V.C.R1-3

=====

=====

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGOHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,14th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
[SPECIAL LIST (CIVIL)] DATED 05-03-2019
TO 03-05-2019, ALONG WITH THE FOLLOWING
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Co.Pet./5/2015 FIXED	M/S EASTWEST PROJECTS Versus M/S CALCOM CEMENT INDIA LIMITED	MR.R SARMA MS.J GOGOI MR.K GOSWAMI	MS.M HAZARIKA MR. S R GOGOI MR. R C DAS S C DAS MR P BURAGOHAIN
2	FAO/36/2017 WITH LCR, FIXED	SRI KAMLESH SINGH Versus SRI BAPPA KANGSHABANIK	MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM MS.M MEDHI	
HEARING				
3	Test.App./6/2010 (PART-HEARD), FIXED	RAVINDER DUGGAL @ RAVINDER KUMAR DUGGAL, Versus RAJESH KALIA and 5 ORS,	MR. G N SAHEWALLA MR. J C GAUR MR. R SARMA MR. H DEKA MS. J CHOUDHURY MR. D MAZUMDAR MR. P BORAH MR. D CHAKRABORTY MR. A HUSSAIN MR. D HAZARIKA MR. S SENGUPTA	MR. A R SHOME MR. S CHAUHAN
	WITH I.A.(Civil)/2283/2018 in Test.App./6/2010	SRI RAVINDER DUGGAL ALIAS RAVINDER KUMAR DUGGAL Versus SRI RAJESH KALIA AND 4 ORS	MR. D MOZUMDER MR.P BORAH MS. J KAKOTI	MR. A R SHOME MR. S CHAUHAN
4	RFA/55/2017	SHRI RAVINDER DUGGAL @ RAVINDER KUMAR DUGGAL Versus SRI RAJESH KALIA and 8 ORS	D MOZUMDAR,SR.ADV. MR J C GAUR S BISWAS P BORAH MS. J TRIPATHI	MS S K CHAUHAN (R1-R5) MR. S CHAUHAN (R1-R5) MR. A R SHOME (R1-R5) MR. P MAZUMDER (R1-R5) N ALAM (R1-R5) MR. D N BHATTACHARJEE
5	RSA/35/2012 (PART-HEARD), WITH LCR, FIXED	M/S GAUHATI ROLLER FLOUR MILLS LTD., Versus SMTI PREMODA MEDHI and 2 ORS,	MR.H K DEKA MR.T K BHUYAN MR.M DAS MR.B D DEKA MR.J DEKA	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.R DUBEY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGOHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,14th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019 (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL REVISION AND CRIMINAL
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1	Crl.Pet./487/2016 FIXED	M/S SILVER DROP FOOD AND BEVERAGES PVT. LTD. and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN	PP, ASSAM
2	Crl.Pet./534/2017 WITH OFFICE NOTE, FIXED	RAJESH SINHA @ TONY @ RAJKUMAR RAJESH SINHA Versus THE STATE OF ASSAM and ANR.	MS.N THAPA MR.B SINHA MR.M GOGOI	MR. D DAS MRS. K BARPUZARI MR. A CHAMUAH (R2) MR. S D ROY MR. C P SHARMA PP, ASSAM
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./499/2019 FIXED	RAFIK BORA Versus THE STATE OF ASSAM	MR Z ALAM MR. R ALI MS. S NAZNEEN	PP, ASSAM
<u>HEARING</u>				
4	Crl.A./106/2010 WITH LCR 6 FILES	MD.RAHIM UDDIN LASKAR Versus MD.RAHIM UDDIN LASKAR and 15 ORS	MR.S C BISWAS MR.B CHOUDHURY MISSR RONGMAI MSS DEVI MISS.K L R YANTHAN	MR.R DUTTA MR.R GOSWAMI MR.I ALAM MR.N DAS MR.T SK PP, ASSAM
5	Crl.A./113/2010 WITH LCR	PURNA KANTA BORAH and ANR Versus THE STATE OF ASSAM	MR.R P SARMAH MS.R DEVI	PP, ASSAM
6	Crl.A./145/2010 WITH LCR	ASURUDDIN SHEIKH and 6 ORS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MS. N N AHMED MR.I A HAZARIKA MR.I H SAIKIA MRM H AHMED MS.S K NARGIS MISSS KANUNGOE MRS.S AHMED MR I HUSSAIN MR.A A TARAFTAR MR.A S CHOUDHURY	PP, ASSAM

7	Crl.A./361/2013 WITH LCR 5 FILES	ZORZINA BEGUM @ ZORZINA Versus STATE OF ASSAM and ANR.	MS.M BARMAN MR.M ISLAM MS.B GOGOI MR.D GHOSH	MRS I AHMED MR.N AHMED MR.D DAS MR.I RASUL PP, ASSAM
8	Crl.Pet./639/2016 WITH LCR 2 FILES, FIXED	MD. FARIJ UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MRH I CHOUDHURY MR.D DAS MD.GIASH UDDIN	MR.S ROY(R-2) MR.M H LASKAR(R-2) MR. S ALAMR-2 PP, ASSAM
9	Crl.Pet./792/2016 WITH LCR 1 FILE, FIXED	UTPAL GOHAIN Versus THE STATE OF ASSAM AND ANR	MR.B M CHOUDHURY MR.U CHOUDHURY MR.C PHUKAN	MR.D K KOTHARI(R-2) MR.R KALITA(R-2) MR.B DEKA(R-2) MR.B P CHANGMAI(R-2) MS.D BURAGOHAIN(R-2) PP, ASSAM R1 MRS.J M KONWAR(R-2) PP, ASSAM
10	Crl.Rev.P./235/2017 WITH LCR 2 FILES, FIXED	SANJOY BHOWMIK Versus THE STATE OF ASSAM and ANR.	MRS I AHMED MR.N AHMED MR.J ALI	
11	Crl.Pet./965/2017 FIXED	MERAJUDDIN AHMED Versus THE STATE OF ASSAM and ANR.	MR.M K NATH MR.R MAZUMDAR MS.P BURAGOHAIN MS.P SARMA	MS M JALAN MS. R DE MS. D DEVI PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,14th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 11

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP THE ADDITIONAL
HEARING LIST DATED 25-02-2019 TO 29-03-2019
ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/8185/2018 WITH LCR, FIXED	JHARNA MAHANTA Versus THE UNION OF INDIA AND 6 ORS.	MR. A H ALAMGIR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>ADMISSION</u>				
2	WP(C)/2243/2017 WITH LCR 2 FILES	SHARIFA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/2285/2017 WITH LCR 1 FILE	MEHERUN NESSA Versus THE UNION OF INDIA and 6 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/2303/2017 WITH LCR	RAHMAT ALI Versus THE UNION OF INDIA and 4 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
5	WP(C)/2305/2017 WITH LCR	SIDDIKA BEGOM Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
6	WP(C)/2308/2017 WITH LCR 1 FILE	RASHIDUL ISLAM KHAN Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
7	WP(C)/2315/2017 WITH LCR 1 FILE	TASLIMA BEGUM Versus THE UNION OF INDIA and 6 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
8	WP(C)/2325/2017 WITH LCR	MD. MOSTAFA ALI Versus THE UNION OF INDIA and 3 ORS.	MR.B CHOWDHURY	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
9	WP(C)/2331/2017 WITH LCR	ANISUR RAHMAN Versus THE UNION OF INDIA and 3 ORS.	MR.S AHMED MS.A KHATUN MS.P SARMA MR.F R CHOUDHURY	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM

10	WP(C)/2335/2017 WITH LCR 1 FILE	RABIA KHATUN @ MUSSTT. RABIA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.G UDDIN MS.P A TALUKDAR	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
11	WP(C)/2354/2017 WITH LCR	MUSSTT. ZILIKA KHATUN @ JELEKA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MR.M ALI	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
12	WP(C)/2356/2017 WITH LCR	ANOWARA KHATOON Versus THE MEMBER and 3 ORS.	MR.A BISWAS MR.R KALITA MR.H DAS	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
13	WP(C)/2357/2017 WITH LCR 1 FILE	MUSSTT. RAHIMA KHATUN Versus THE UNION OF INDIA and 5 ORS.	MR.A ROSHID MS.M R DEVI	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
14	WP(C)/2369/2017 WITH LCR 1 FILE	ROBIN SILL Versus THE STATE OF ASSAM and 5 ORS.	MS.P BASFORE MRB SARKAR	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
15	WP(C)/2383/2017 WITH LCR	MUSST. SALEHA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
16	WP(C)/2402/2017 WITH LCR 1 FILE	ABDUL BARI @ ABDUL BAREK @ MD. MD. BAREK ALI Versus THE UNION OF INDIA and 3 ORS.	MR.B U LASKAR MR.H R CHOUDHURY	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
17	WP(C)/2413/2017 WITH LCR 1 FILE	MUSSTT.LOBBAN @ LABJAN BIBI Versus THE UNION OF INDIA and 4 ORS.	MR.D P BORAH MS.S BORO MR.B PAUL	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
18	WP(C)/2438/2017 WITH LCR	HUMARA BEGUM @ JAHANARA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR H I CHOUDHURY MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
19	WP(C)/2440/2017 WITH LCR 1 FILE	HAITAN NESSA Versus THE UNION OF INDIA and 3 ORS.	MR.B HUSSAIN MR.T ROY MR.A K HUSSAIN MS.S HAZARIKA	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
20	WP(C)/2448/2017 WITH LCR	ABDUS SAMAD @ ABDUL SAMAD @ SAMAD ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAM(R2-4) MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.(R1)
21	WP(C)/2459/2017 WITH LCR	BASANA SHILL Versus THE UNION OF INDIA and 4 ORS.	MR.D P BORAH MS.S BORO MR.B PAUL	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/2460/2017 WITH LCR IN BOTH RECORDS	MUSTT. SAHERA BEGUM @ SAHARA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	GA, ASSAM ASSTT.S.G.I.
WITH				
23	WP(C)/2477/2017	NUR JAMAL ALI @ NUR JAMAL Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/4228/2017 WITH LCR 1 FILE	SAHJAHAN @ SWAHJAHAN Versus THE UNION OF INDIA and 5 ORS.	MR P N SARMA MR.S TAI MR.J C DAS MR.D HAZARIKA MR. R BORA MR.A HAZARIKA	GA, ASSAM ASSTT.S.G.I.
25	WP(C)/5772/2017 WITH LCR	NIRANJAN MANDAL Versus THE UNION OF INDIA and 4 ORS.	MRT RAJBONSHI MR.B P SINHA MS.R SARKAR	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/389/2018 WITH LCR	UDHAY BHANU @ UDHAY KHATUN Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	ASSTT.S.G.I. SC, F.T

27	WP(C)/3942/2018 WITH LCR	ACHEDA BIBI Versus THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MR. P RAHMAN MS. H BEGUM MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
28	WP(C)/4978/2018 WITH LCR	MD. AINAL ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. B K SARMA	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T MRS A VERMA SC, ELECTION COMMISSION.
29	WP(C)/5568/2018 WITH LCR	BAKKAR ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/5877/2018 WITH LCR	JAIFUL BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MD. B ISLAM MR. M HAQUE MR. S H SIKDAR MR. A A MONDAL MD S HUSSAIN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG SC, F.T ASSTT.S.G.I. SC, ECI

ORDERS

31	I.A.(Civil)/857/2019 WP(C)/7149/18 (D/O), WITH LCR in WP(C)/7149/2018	KAMALA KHATUN Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
----	---	---	-----------------	---

HEARING

32	WP(C)/564/2013	INALU ZHIMOMI and 4 ORS Versus THE STATE OF NAGALAND AND ANR	MR.M CHANDA MR.S BHUYAN MR.P CHOUDHURY	MR.S S DEY MR.S K MEDHI SC, G.H.C GA, NAGALAND
33	WITH WP(C)/1619/2013	INALU ZHIMOMI and 4 ORS Versus THE STATE OF NAGALAND and ANR.	MR.M CHANDA MR.S BHUYAN MR.P CHOUDHURY	SC, G.H.C GA, NAGALAND

=====

=====

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019

19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGOHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,14th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 12

[CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 64 TO 124 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1337/2014 FIXED	LAKHYAJYOTI BARUAH and ANR Versus THE OIL INDIA LIMITED and 26 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MS.R KALITA MR.B SINHA	MR.S N SARMA MR.T J MAHANTA MR.T DEURI MRS.R S DEURI MR.U SAIKIA MS.S CHUTIA SC, OIL MS.J RABHA
2	WP(C)/113/2015 WP(C) 2474/2014(D/O), FIXED	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR.R SINGHA	MRA R BHUYAN(R-4) MR.M A I HUSSAINR-4 A SAJAD SC, HIGHER EDUCATION
	WITH I.A.(Civil)/172/2018 in WP(C)/113/2015	MD. LOKMAN ALI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed	MR R SHARMAH
	WITH I.A.(Civil)/689/2018 in WP(C)/113/2015	MD. LOKMAN ALI Versus THE STATE OF ASSAM AND 5	MR A R BHUYAN MR. M A I HUSSAIN	SC, EDU
3	WITH WP(C)/1044/2014	MD. NUR SHAHED ALI and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.B D KONWAR MR.R KALITA MRS.J M KONWAR	GA, ASSAM SC, EDU
4	WITH WP(C)/2475/2014	MRS. JOYNAB KHATUN and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.M K CHOUDHURY MR.S HOQUE MR.N BARUAH	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MR.S CHOUDHURY MR.R SALOI MS.P KHOUND MS.S BARUA MRS.J M KONWAR SC, EDU

	WITH MC/1867/2014 in WP(C)/2475/2014	MD NUR SHAHED ALI Versus MRS. JOYNAB KHATUN and 6 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.M K CHOUDHURY MR.S HOQUE MR.N BARUAH SC, EDU
	WITH I.A.(Civil)/494/2018 in WP(C)/2475/2014	TAPAN BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S HAQUE	SC, HIGHER EDU
5	WITH WP(C)/2891/2014 CAVT. NO. 650/14	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIAR-3 MR.K KALITA MR.S HOQUE MR.N BARUAH MS.P KHOUND FOR CAVEATOR SC, EDU
6	WITH WP(C)/3652/2014	MD. NUR SHAHED ALI Versus THE STATE OF ASSAM AND 6 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	SC, EDU
7	WITH WP(C)/6411/2014 CAVT. NO. 349/2/014	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS.K SAIKIA MS.B BARUAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
8	WITH WP(C)/6818/2014	MRS. JOYNAB KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR.A CHETRY MR.S HOQUE MR.U K NAIR	MR.B D KONWAR MS.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR SC, HIGHER EDUCATION
9	WITH WP(C)/5958/2015	NUR SHAHED ALI Versus THE STATE OF ASSAM AND 3 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.K MAHANTA	SC, HIGHER EDUCATION
10	WITH WP(C)/2124/2016	MD. NUR SHAHED ALI Versus THE STATE OF ASSAM and 2 ORS.	MS.S BHUYAN MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.K MAHANTA	SC, HIGHER EDUCATION
11	WP(C)/1176/2015 FIXED	BIJOY PEGU Versus THE STATE OF ASSAM and 5 ORS,	MS.M BORAH MR.B B BORAH MS.J CHETRY	MR.A R TAHBILDAR(R-6) SC, SECONDARY EDUCATIONR1-4 MS.P SHARMA(R-6)
	WITH I.A.(Civil)/3979/2017 FIXED in WP(C)/1176/2015	DINANATH DOLEY Versus THE STATE OF ASSAM and 5 ORS.	MR.A R TAHBILDAR MR.P SARMA	MS.M BORAH MR.B B BORAH MS.J CHETRY SC, SECONDARY EDUCATION
12	WP(C)/4342/2015 FIXED	PRABIN BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR.D GOGOIR-6 MR.S BORTHAKUR(R-6) MR.S SAMARIA SC, AGRI. DEPARTMENT

ORDERS

13	WP(C)/2327/2015 B/O	DHIREN SANGMA SUBEDAR MAJOR INSPECTOR ARMED BRANCH Versus THE STATE OF ASSAM AND 5 ORS	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE	GA, ASSAMR1-4 and 6
	WITH			
14	WP(C)/412/2015	BROJENDRA KR. HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR.K BHATTACHARJEE MR.J C BARMAN	GA, ASSAM
		HEARING		
15	WP(C)/1798/2012 WP(C) 2897/2009(D/O), WP(C) 1453/2010(D/O)	AJOY BHATTACHARJEE and 22 ORS Versus THE STATE OF ASSAM AND ORS	MR.M K CHOUDHURY MR.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI MR.D J BORAH	GA, ASSAM MRS.V L SINGH C.G.C. MR.M BHAGABATI MR.C K S BARUAH SC, REVENUE SC, C.G.C.
16	WP(C)/2556/2012	LAKHI RAM BORA and 22 ORS. Versus STATE OF ASSAM and ORS.	MRS.N SAIKIA MS.P MAHANTA MS.L BORGHAIN MR A SAIKIA	SC, CO-OP. MR.P K TALUKDAR MR.D SARMAH MR.B PATHAK MS.J PHUKAN MR.B AHMED
	WITH MC/716/2014 in WP(C)/2556/2012	LAKHI RAM BORA and 22 ORS. Versus STATE OF ASSAM and ORS.	MRS.N SAIKIA MS.P MAHANTA MS.L BORGHAIN MR A SAIKIA	SC, CO-OP. MR.P K TALUKDAR MR.D SARMAH MR.B PATHAK MS.J PHUKAN MR.B AHMED
	WITH MC/2386/2014 in WP(C)/2556/2012	THE STATE OF ASSAM and ANR. Versus LAKHI RAM BORA and ORS.	MRS.N SAIKIA MS.P MAHANTA MS.L BORGHAIN MR A SAIKIA	SC, CO-OP. MR.P K TALUKDAR MR.D SARMAH MR.B PATHAK MS.J PHUKAN MR.B AHMED
	WITH			
17	WP(C)/2971/2012	AMARJIT BARMAN and 6 ORS. Versus STATE OF ASSAM and ORS.	MRS.N SAIKIA MS.P MAHANTA MS.L BORGHAIN MR A SAIKIA	DR.B AHMED SC, CO-OP.
	WITH			
18	WP(C)/812/2013	ARUN CHANDRA BAISHYA and 21 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.B CHAKRABORTY MR.D SARMAH MS.R NEWAR	DR.B AHMED SC, CO-OP. MR.P K TALUKDAR MR.B GOGOI SC, FINANCE
	WITH			
19	WP(C)/2622/2013	DILIP KUMAR DUTTA and 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	DR.B AHMED SC, CO-OP.
	WITH I.A.(Civil)/1547/2018 in WP(C)/2622/2013	SMT. ANJALI DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR B BURAGOHAIN MR J P KACHARI	DR. B AHMED SC, CO OP
	WITH			
20	WP(C)/2047/2017	RAJAT CH. KALITA and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	MR.B PATHAKR- 3and4 MR.P NAYAK MR.A DHANUKA(R- 3&4) MR.R THADANI(R- 3&4) MR.B AHMED
	WITH			
21	WP(C)/301/2014 FIXED	ARABINDA BORO Versus THE UNION OF INDIA and 3 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.D K SAIKIA C.G.C. MR.S P CHOUDHURY SC, C.G.C.

22	WP(C)/504/2014 FIXED	C CHANDRA KUMAR Versus THE UNION OF INDIA and 8 ORS	MR.M R CHOUDHURY MR.S BHATTACHARYYA MR.I H SAIKIA MS.M BHATTACHARJEE MS.S KANUNGOE MR.D BORAH	MR.S C KEYAL ASSTT.S.G.I.
23	WP(C)/1762/2014 B/O	ARUN MUSHAHARY Versus ASSAM GRAMIN VIKASH BANK and 2 ORS.	MR.A TALUKDAR MR.D K SARMAH MR.P S LAHKAR MR.N PATHAK	MS.N MODI MR.S DUTTA MR.S DUTTA MR.C SHARMA SC, A G V B
24	WP(C)/1655/2015 FIXED	SHANTA SINHA Versus THE UNION OF INDIA and 2 ORS	MR.P J SAIKIA MS.B GOGOI MRS.R GOGOI	C.G.C. MR.M PHUKAN(R-1to3) ASSTT.S.G.I.
25	WP(C)/2056/2015 FIXED	CHANDAN NATH Versus THE STATE OF ASSAM AND 3 ORS	MR.B K DAS MR.S ROY MR.M H LASKAR	MR P S DEKA (SC, REVENUE) MR M R ADHIKARI (GA, ASSAM) R-3 & 4

=====

=====

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGOHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,14th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3160/2012 (PART-HEARD), WITH LCR, FIXED	SMTI HIMANI SEN and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR.P K ROY MR.S SARMA MR.J ROY MR.S BORTHAKUR MS.S KAKOTI	GA, ASSAM MRS.V L SINGH MR.T K BHUYAN(R-5) MR.S K DEKA(R-5) MR.S SHARMAR-5 MR.J DEKA(R-5) SC, REVENUE
	WITH MC/1562/2014 in WP(C)/3160/2012	SARASENDU SEN and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR.P K ROY MR.S SARMA MR.J ROY MS.S KAKOTI MR.S BORTHAKUR	GA, ASSAM MRS.V L SINGH SC, REVENUE
	WITH MC/2612/2014 in WP(C)/3160/2012	SARADINDU SEN and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR.P K ROY MR.S SARMA MR.J ROY MR.S BORTHAKUR MS.S KAKOTI	GA, ASSAM MRS.V L SINGH SC, REVENUE
2	CRP/37/2018 WITH LCR, FIXED	SWAPAN PAUL Versus ARUN DAS AND ANR.	MR G P BHOWMIK MR D KALITA	MR. P J SAIKIA (R 1) MR. A K GUPTA(R1) MR H GUPTA (R1, R2) MR. R S MISHRA(R1)
3	CRP/88/2018 FIXED	BUTU BEGUM AND 3 ORS. Versus JASMINE RAHMAN AND 4 ORS.	MR. S SAHU MS. N DEY	MR. M BISWAS (R1-R5) MS R GOGOI (R1-R5) MR. D TIWARI (R1-R5)
4	CRP/139/2018 WITH LCR, FIXED	UNION BANK OF INDIA Versus GOBINDA BORA	MR A KALITA MR. K K BHATTA MR. R K BHATRA MS RIMPI DUTTA	MR. J AHMED MRS R BEGUM MS. R MAHANTA
HEARING				
5	RSA/235/2010 CAVT. NO. 412/2010 WITH LCR, FIXED	MD.JAMALUDDIN Versus SANOWAR HUSSAIN and 19 ORS	MR.M DUTTA MR.P A AHMED MR.A RAHMAN	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN FOR CAVEATOR

6	RFA/11/2012 WITH LCR	BASU KARMAKAR, Versus BRIDGE and BUILDING CONSTRUCTION and ANR,	MS.K YADAV MR.A KABRA MS.A BARUA MR.R L YADAV	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MRA K RAI MR.K RAJBONGSHI
7	RSA/157/2012 WITH LCR	MANGARU MANAKI Versus PHATIK BORA and ANR	MR.G N SAHEWALLA MR.U DUTTA MSK KALITA MS.M BORA MD.ASLAM	MR.T J MAHANTA MR.R DUTTA MR.S J SARMA
8	RSA/67/2014 WITH LCR, FIXED	CHAYAD ALI and 2 ORS. Versus EBAD UDDIN and 3 ORS.	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.E YASMIN	MR.A D CHOUDHURY MR. S DEKA MR.A CHOUDHURY MS.R KALITA MR.B SINHA
9	RFA/11/2016 WITH LCR, FIXED	ON THE DEATH OF LATE JAMUNA DAS HER LEGAL HEIRS (i) SRI PRASENJIT DAS and ORS. Versus SRI ASHOK JAIN	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUA	MR. S DUTTA MS. N MODI MR. C SHARMA MR. S DUTTA
10	CRP/311/2017 WITH LCR, FIXED	TAMIZUL HAQUE Versus SMT. PUSHPA DEVI and 3 ORS.	MR. S DEKA MR.B DUTTA MS.J BORO	MR.G N SAHEWALLA MR.MD ASLAM
11	RFA/47/2018 WITH LCR, FIXED	DR. DEBAJIT DAS AND ANR Versus WILLIAMSON MAGOR EDUCATION TRUST AND 4 ORS	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. K N CHOUDHURY MR. P SUNDI (R1, R2, R4, R5) MR. A GOSWAMI (R1, R2, R4, R5)
	WITH CO/16481/2018 (Filing Number) in RFA/47/2018	WILIAMSON MAGOR EDUCATION TRUST AND 7 ORS, Versus DR. DEBAJIT DAS AND ANR		

=====

=====

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGOHAIN	13-03-2019	To	15-03-2019

25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,14th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/734/2019	NURUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
2	AB/735/2019	BIBHASH KALITA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
3	AB/736/2019	ABINASH KISHORE Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	PP, ASSAM
4	AB/737/2019	MAHESH KUMAR KALITA Versus THE STATE OF ASSAM	MR. A K CHAUDHURY MS R SAIKIA	PP, ASSAM
5	AB/738/2019	JADAB DEKA @ JADAV DUTTA AND ANR. Versus THE STATE OF ASSAM	MS B M BHUYAN MR. I CHOUDHURY MS. G BARUAH MR R L CHUTIA	PP, ASSAM
6	AB/739/2019	AJIT BARMAN Versus THE STATE OF ASSAM	MR. S K JAIN MR P K KALITA	PP, ASSAM
7	AB/740/2019	MONJUR ALAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS J BORAH MR. P S BISWAS MS A BORAH MS S SENGUPTA	PP, ASSAM
8	AB/741/2019	PROTUL @ PUTUL BAILUNG AND ANR. Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII MR. P BORDOLOI	PP, ASSAM
9	AB/742/2019	BELLAL MONDAL Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK MS. R R BORAH	PP, ASSAM
10	AB/743/2019	PROTUL @ PUTUL BAILUNG AND ANR. Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII MR. P BORDOLOI	PP, ASSAM
11	AB/744/2019	JAMILA KHATUN Versus THE STATE OF ASSAM	MR. S Ali MR K DAS	PP, ASSAM
12	AB/745/2019	MONOWARA BEGUM AND ANR. Versus THE STATE OF ASSAM	MR. P K MAZUMDAR MR. R K MAZUMDAR	PP, ASSAM

13	AB/746/2019	AAYUB MOHAMMAD EALAHI @ AAYUB ALI Versus THE STATE OF ASSAM	MR. S AHMED MR. Y ALI	PP, ASSAM
14	AB/747/2019	TONI DAS @ TUNI DAS Versus THE STATE OF ASSAM	MR. K MUNIR MR. A M S MAZUMDER	PP, ASSAM
15	AB/748/2019	NASIR UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	
16	AB/749/2019	BHASKARJYOTI DEKA Versus THE STATE OF ASSAM	MS. R KALITA MS S DAS MS B DAS	PP, ASSAM
17	AB/750/2019	SMT. THANGNEIVAH BAITE Versus THE STATE OF ASSAM AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	PP, ASSAM
18	AB/751/2019	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
19	AB/752/2019	BAPPI MAZUMDAR Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK	PP, ASSAM
20	AB/753/2019	SAD AKKAS ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
21	AB/754/2019	FAIZUL HAQUE LASKAR Versus THE STATE OF ASSAM	MR. S RAHMAN MR. S H SIKDAR	PP, ASSAM
22	AB/755/2019	DULAL ROY Versus THE STATE OF ASSAM	MR. K C DEKA MR. K BHATTACHARJEE MS B TALUKDAR MR. D BANERJEE	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./360/2019 FIXED	SAMIR ALI Versus THE STATE OF ASSAM	MR. R GOSWAMI MS. P. KALITA	PP, ASSAM
24	Bail Appln./394/2019 FIXED	ABDUL HADI PRODHANI Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
<u>BAIL HEARING</u>				
25	AB/1862/2018 WITH I.A.(CrI) 657/18(D/O), FIXED	BISHNU DEBNATH AND ANR. Versus THE STATE OF ASSAM	MD. J U AHMED MR. R K MUSHAHARY	PP, ASSAM SC, CBI
26	AB/2920/2018 FIXED	JITENDRA SINGH @ PAPU SINGH Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
27	AB/3527/2018	AKIKUR RAHMAN Versus THE STATE OF ASSAM	MR. S SAHU MR. M K ALI	PP, ASSAM
28	AB/7/2019 FIXED	FARIDA BEGUM Versus THE STATE OF ASSAM	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR	PP, ASSAM
29	AB/334/2019 FIXED	PANKAJ BURAGOHAİN Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA MR. B BORA	PP, ASSAM
30	AB/385/2019 FIXED	HOMEN DAS Versus THE STATE OF ASSAM	MR B CHAKRAVORTY MR. P SARMAH MR. S UPADHAY MR. S UPADHAY MS THUYEKHRULU	PP, ASSAM
31	AB/387/2019	ABDUL JALİL @ JALİL UDDİN LASKAR Versus THE STATE OF ASSAM	MR. S K GHOSH MS F AHMED	PP, ASSAM

32	AB/496/2019 FIXED	BISWAJIT DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. K ROY MR. P BORDOLOI	MR. Y DOLOI PP, ASSAM SC, TRANSPORT
33	AB/510/2019 FIXED	MAYORJAN NESSA @ MOIYARI KHATUN AND ANR. Versus THE STATE OF ASSAM	MR A HAQUE	PP, ASSAM
34	AB/541/2019 FIXED	JAMIR UDDIN Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM MR F K R AHMED	PP, ASSAM
35	AB/614/2019 FIXED	AKTAR AMIRUL RAHMAN @ MUNNA SHEIKH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S H ZAMAN MR I A HAZARIKA MR. A I HUSSAIN	PP, ASSAM
HEARING				
36	Crl.Rev.P./449/2010 WITH LCR 1 FILE, FIXED	AJOY KUMAR CHOUDHURY Versus BURA DAS @ RATAN DAS and ORS.	MR.N DHAR MR.S CHAKRABORTY	MISSR RONGMAI MR.M BISWAS MISS.K L R YANTHAN
37	Crl.Rev.P./183/2011 WITH LCR 4 FILES	JAMAL UDDIN and 3 ORS Versus THE STATE OF ASSAM and ANR	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	PP, ASSAM
38	Crl.Rev.P./349/2011 WITH LCR 5 FILES	KARUNA KALITA Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.B SARMAH MRK K DAS MR.A BHATTACHARYA	PP, ASSAM
39	Crl.Rev.P./362/2011 WITH LCR 4 FILES	RAJU DAS @ BISWAS Versus THE STATE OF ASSAM	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.N I KHAN MR.N HOQUE	PP, ASSAM
40	Crl.Pet./722/2012 WITH LCR	KAYANG TEA SEED CO. LTD Versus ANAMI TANTI and ORS.	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	MD.A HUSSAIN(R-1TO4) MR.D DAS(R-1TO4) MR.K SARMAH-1TO4 MR.M BERIA(R-1TO4) MR.K CHOUDHURY(R-1TO4) MS.K M SARMA(R-1TO4)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRABORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019

22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGOHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,14th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 17

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019 (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Pet./250/2019 FIXED	RAKESH GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	PP, ASSAM
<u>ADMISSION</u>				
2	Crl.Pet./612/2018 FIXED	RAJIB HUSSAIN THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. N HASAN MR. J ROY MR. A HASAN MR. C CHAKRAVARTY	MR D K BORDOLOI (R2) MS. J PAUL (R2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./176/2019 FIXED	DR. BASANTA KUMAR DOLEY Versus THE STATE OF ASSAM	MR N DUTTA MR. N BARMAN	PP, ASSAM
<u>ORDERS</u>				
4	Crl.Pet./484/2018 B/O	SUBRATA DAS Versus PRASANTA JYOTI KHOUND AND 2 ORS.	MR. U DUTTA MR D KALITA	MR. D K JAIN (R2) PP, ASSAM (R3) MR. S K PAUL (R2)
<u>HEARING</u>				
5	Crl.A./13/2016 WITH LCR 4 FILES	RAMESH DEKA RAJA Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR. E AHMED MS.J BORAH MR. S BISWAS MR.I A HUSSAIN	PP, ASSAM
6	Crl.A./447/2017 WITH LCR 5 FILES, FIXED	SHRI MAHADEV DAS Versus THE STATE OF ASSAM and ANR	MR.T DEURI MRS.R S DEURI MR.U SAIKIA MR.J RABHA MRS BAISHYA	PP, ASSAM
	WITH I.A.(Crl.)/874/2017 in Crl.A./447/2017	SHRI MAHADEV DAS Versus THE STATE OF ASSAM and ANR	MR.T DEURI MRS.R S DEURI MR.U SAIKIA MR.J RABHA MRS BAISHYA	PP, ASSAM

7	Crl.A./44/2018 WITH LCR 3 FILES	UNION OF INDIA Versus DHANJYOTI GOGOI	MR H P GUWALA MR. BIPUL KUMAR DAS MR. H P NEOG	MR. S ISLAM MR A HAWARI
8	Crl.A./137/2018 WITH LCR 6 FILES, FIXED	SRI BIJEN DOLEY @ GOHAIN @ DOW DOLEY Versus THE STATE OF ASSAM and ANRRE	MRJ PAYENG	PP, ASSAM
9	Crl.A./216/2018 WITH LCR 4 FILES, FIXED	SRI SATYA NUNIA Versus THE STATE OF ASSAM AND ANR	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MS. R B BORA (LEGAL AID COUNSEL FOR R2) PP, ASSAM
10	Crl.A./289/2018 WITH LCR 5 FILES, FIXED	SRI ANIL KUMBANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MR. J BRAHMA	PP, ASSAM
11	Crl.Rev.P./351/2018 WITH LCR (PHOTOCOPY) 1 FILE	MILAN DAS Versus NRIPEN BORKAKOTY AND ANR.	MR. B P BORAH MR H J TAMULI	MR. K C DEKA (R1) MR. D BANERJEE (R1) PP, ASSAM (R2)
WITH				
12	Crl.Rev.P./440/2018	MILAN DAS Versus NRIPEN BORKAKATI	MR. B P BORAH MR H J TAMULI	MR. S KHOUND (R1) MR. D BANERJEE (R1) PP, ASSAM (R2)
13	Crl.Pet./594/2018 WITH LCR 1 FILE, FIXED	TOSHESWAR KALITA Versus KHAGEN HAZARIKA AND ANR.	MR. P K ROYCHOU DHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	MR. A M BORA (R1) MS. C CHOUDHURY (R1) MS P DASGUPTA (R1) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,14th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 20

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP MAC.APPEAL MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./225/2018 WITH LCR	SMT RANJITA SEAL AND 2 ORS Versus LAL CHAND SHARMA AND 5 ORS	MR S S SHARMA MS. M MOZUMDAR MS. M MOZUMDAR	MR. R GOSWAMI (R3, R6) MS. M SAIKIA (R3, R6) MS. P BORTHAKUR (R3, R6)
2	MACApp./322/2018	NATIONAL INSURANCE COMPANY LTD Versus SMTI BHANTI TERANGPI AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A DUTTA (R2) MR K K DAS (R3) MR. B HALDAR (R1) MR G BHARADWAJ (R1) MRS. P M DUTTA (R2)
	WITH I.A.(Civil)/1436/2018 in MACApp./322/2018	NATIONAL INSURANCE COMPANY LTD Versus SMTI BHANTI TERANGPI AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
3	MACApp./567/2018 CAVT. 974/17	NEW INDIA ASSURANCE CO. LTD. Versus DILIP SINGH @ SADABARESH KHARWALA and 2 ORS.	MR S DUTTA MS. N MODI MR. N KALITA MR. SIDHANT DUTTA	MR. P SUNDI MR H DAS MR. C SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/2289/2018 in MACApp./567/2018	NEW INDIA ASSURANCE CO. LTD. Versus DILIP SINGH @ SADABARESH KHARWALA and 2 ORS.	MR S DUTTA MS. N MODI MR. N KALITA MR. SIDHANT DUTTA	MR. P SUNDI MR H DAS MR. C SHARMA FOR CAVEATOR
4	MACApp./913/2018	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI SHIBANI DAS and 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
	WITH I.A.(Civil)/3759/2018 in MACApp./913/2018	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI SHIBANI DAS and 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
5	MACApp./1009/2018	SMTI JOYA NATH AND ANR Versus M/S NATIONAL INSURANCE CO. LTD AND 2 ORS	MS. P BHATTACHARYA MR. A BARUAH	
6	MACApp./1014/2018	SUDARSAN YADAV @ MUNNA YADAV Versus RUMA ROY AND ANR	MR. A R AGARWALA	

7	MACApp./36/2019	SRI JAYANTA SARMAH Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS	MR. S K GHOSH MR.S P CHOUDHURY MR B KAUSHIK	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH
8	MACApp./51/2019	RISHABH SETHIA Versus SMTI TUTUMONI DEKA AND 4 ORS	MR. S SAHU	
	WITH I.A.(Civil)/291/2019 in MACApp./51/2019	RISHABH SETHIA Versus SMTI TUTUMONI DEKA AND 4 ORS	MR. S SAHU	
9	MACApp./80/2019	SULTAN AHMED Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. D DAS MR. M BARUAH	
10	MACApp./126/2019	M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI MAYNA RANI DAS and 2 ORS	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	MR. M TALUKDAR MR. N UDDIN (R1) MR. M ISLAM (R1) MS. F N AHMED (R1) MR. T PAUL
	WITH I.A.(Civil)/617/2018 in MACApp./126/2019	SMTI. MAYNA RANI DAS Versus M/S NEW INDIA ASSURANCE CO. LTD.	MR. M TALUKDAR	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA
	WITH I.A.(Civil)/705/2019 in MACApp./126/2019	M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI MAYNA RANI DAS and 2 ORS	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	MR. M TALUKDAR MR. N UDDIN (R1) MR. M ISLAM (R1) MS. F N AHMED (R1) MR. T PAUL
11	MACApp./159/2019	M/S UNITED INDIA INSURANCE CO. LTD. Versus SRI MANI KUMAR NEWAR and 2 ORS	MD. A AHMED	
	WITH I.A.(Civil)/898/2019 in MACApp./159/2019	M/S UNITED INDIA INSURANCE CO. LTD. Versus SRI MANI KUMAR NEWAR and 2 ORS	MD. A AHMED	
ORDERS				
12	MC/1907/2014 in MAC.APP.SL.NO.227105	UTPAL BORAH, Versus THE NEW INDIA ASSURANCE CO. LTD and ANR,	MR.A GANGULY MR.S K SINGH	MR. S C KEYAL (ASSTT.S.G.I., R2) MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA
13	I.A./2204/2015 in MAC.APP.SL.NO.260688	THE ORIENTAL INSURANCE CO. LTD. Versus KHAGEN CH. DEKA and 2 ORS,	MS.R D MOZUMDAR MS.C MOZUMDAR MS.P DAS MS.K DEKA	
14	MC/55/2016 in MAC.APP. SL.NO. 219681	KALIA KACHARI Versus HEM CH. GOGOI and 2 ORS,	MR.B K BHATTACHARJEE DR.R SARMAH MRS.P SAHA	
15	MACApp./114/2016	MRS BIBI BORO and ANR Versus MR JAYANTA GOGOI and 2 ORS	MR.M TALUKDAR MR.R HUSSAIN	MR.A J SAIKIA R-2 MR.U K DUTTA(R-2) MR.B KAKATI(R-2) MR.K BORA(R-2)
16	MACApp./326/2016 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus MUSSTT. MONOWARA BEGUM and 6 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA
	WITH I.A.(Civil)/1866/2016 in MACApp./326/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus MUSSTT. MONOWARA BEGUM and 6 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA
17	I.A.(Civil)/1096/2016 IA 915/16 in MACApp. SL.NO. 270704/16 in MACApp./258116/2015	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI GITANJALI DEKA and 4 ORS,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORA	MR. P SARMA(R1TO3)

	WITH MACApp./258116/2015 (Filing Number) IA 915/16 in MACApp. SL.NO. 270704/16	THE RELIANCE GENERAL INSURANCE CO LTD Versus SMTI GITANJALI DEKA and 4 ORS		
	WITH I.A./915/2016 IA 915/16 in MACApp. SL.NO. 270704/16	SMTI GEETANJALI DEKA and 2 ORS, Versus RELIANCE GENERAL INSURANCE CO. LTD. and 2 ORS,	MRD MONDAL	MR.A TALUKDAR(R-1) MS.L SHARMA(R-1) MR.K K BHATTA(R-1) MR.J JOHNR-1
18	I.A.(Civil)/1695/2016 in MAC.APP.SL.NO.280660	STI MONUWARA BEGUM, Versus SMTI RAMISA DEVI and 5 ORS,	MR.M TALUKDAR MS.D KALITA	
19	I.A.(Civil)/2327/2016 in MAC.APP.SL.NO.277371	SMTI ROSHMI BORO and 2 ORS, Versus MD. RUBUL ALI and ANR,	MR.M TALUKDAR MS.D KALITA	MR.R GOSWAMI(R-2) MS.M SAIKIA(R-2) MS.P BORTHAKURR-2
20	I.A.(Civil)/1567/2017 in MAC.APP.SL.NO.296611	RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI PREM DEVI BOTHRA and 3 ORS,	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	T BORAH MR. R K JAIN
21	I.A.(Civil)/2024/2017 in MAC.APP.SL.NO.293711	UNITED INDIA INSURANCE CO. LTD. Versus MD. MUSADIDQUR RAHMAN and ANR,	MR.R C PAUL MR. S BASUMATARY	
22	MACApp./182/2018	NEW INDIA ASSURANCE CO LTD Versus HRIDAY MUHURI	MRS. B ACHARYA MR. A ACHARYA	
	WITH I.A.(Civil)/973/2018 in MACApp./182/2018	NEW INDIA ASSURANCE CO LTD Versus HRIDAY MUHURI	MRS. B ACHARYA MR. A ACHARYA	
23	MACApp./231/2018 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus MR JUGEN MAL and 2 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. S DUTTA MR. C SHARMA MS. S THAKURIA	MR G BOKALIAL (R2 & R3)
24	MACApp./273/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus PHULTON BIBI AND 3 ORS.	MR. P HAZARIKA MR D SAIKIA MR A BARMAN	MR. M TALUKDAR(R1) MS. T DAS MR. A DAS MR. D K BORAH MR. S BISWAS MR. A SHAKIL(R1)
25	MACApp./298/2018 WITH LCR	RABINDRA KUMAR DEY Versus MD HUSSAIN AHMED LASKAR @ HUSSAIN AHMED and ANR		MR. U C RABHA (R1) MR. A Y CHOUDHURY (R2) MR. N H LASKAR (R2) MR. L C DEY (R1) MR. T A CHOUDHURY (R2)
	WITH I.A.(Civil)/1342/2018 in MACApp./298/2018	RABINDRA KUMAR DEY Versus MD HUSSAIN AHMED LASKAR @ HUSSAIN AHMED and ANR		
26	I.A.(Civil)/1330/2018 in MACApp./289/2018	NEW INDIA ASSURANCE COMPANY LTD. Versus KABITA THAPA	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MS. A SAIKIA MR. M KASHYAP	MR. P SARMA(R3)
	WITH MACApp./289/2018	NEW INDIA ASSURANCE COMPANY LTD. Versus KABITA THAPA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MR. M KASHYAP	MR. P SARMA(R3)
	WITH I.A.(Civil)/1333/2018 in MACApp./289/2018	NEW INDIA ASSURANCE COMPANY LTD. Versus KABITA THAPA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MS. A SAIKIA MR. M KASHYAP	

HEARING

27	MACApp./24/2012 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD., Versus DILIP RABHA and 2 ORS,	MR.S K GOSWAMI MR.R KATHKATIA	MR.H DAS MR.M BARUAH
28	MACApp./299/2013 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus PINKU SAIKIA and ANR.	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MS.J CHAKRABORTY MR.B K KAR MRG DEKA
	WITH MC/3103/2013 in MACApp./299/2013	ORIENTAL INSURANCE CO. LTD. Versus PINKU SAIKIA and ANR.	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MS.J CHAKRABORTY MR.B K KAR MRG DEKA
29	MACApp./132/2015 WITH LCR	SRI BHARAT SHAH and ANR Versus THE NATIONAL INSURANCE CO LTD and 2 ORS	MR.D C C PHUKAN MR.U BHATTACHARYA	MR. A CHAMUAH(R-2) MR.P P BORTHAKUR(R-2) MR.A DUTTAR-1 MRS.P M DUTTA(R-1) MR.S THAKUR(R-2)
30	MACApp./147/2015 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD. Versus SHASHI SINGH and 3 ORS.	MR T KALITA MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR. S K GOSWAMI for respondents 1,2,3 MR. S K JAIN MS. D PAUL MR. R KATHKATIA MR. C M MAHANTA
	WITH			
31	MACApp./45/2016	RELIANCE GENERAL INSURANCE CO. LTD. Versus DOLLY CHAKRABORTY and 3 ORS.	MR T KALITA MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. S K GOSWAMI(R- 1-3) MR. R KATHKATIA R- 1-3 MR. C M MAHANTA(R- 1-3)
32	MACApp./152/2015 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI REKHA BARMAN and 6 ORS	MS.R D MOZUMDAR	MR.S K JAIN(R-1 to 5) MR.M DUTTA(R-1 to 5) MR.L P NATHR-6and7 MR.A BAISHYA(R-1 to 5)
	WITH I.A./2678/2015 in MACApp./152/2015	SMTI REKHA BARMAN and 6 ORS Versus THE NATIONAL INSURANCE COMPANY LTD	MR.S K JAIN MR.M DUTTA	MS.R D MOZUMDAR
33	MACApp./153/2015 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMTI LAKHIMAI TERONPI and 7 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. P C DEY (R7) MR. D K KALITA (R1-R5) MR. K K PARASAR (R1-R5) MR. I HAQUE (R7)
34	MACApp./176/2015 WITH LCR	THE IFFKO-TOKIO GENERAL INSURANCE COMPANY LTD Versus SMTI ANIMA SAIKIA SONOWAL	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MR. U K DEKA MS. P BORAH
	WITH I.A.(Civil)/1171/2018 in MACApp./176/2015	SMTI. ANIMA SAIKIA SONOWAL Versus THE IFFKO-TOKIO GENERAL INSURANCE CO. LTD.	MR. U K DEKA	MR. R GOSWAMI
35	MACApp./214/2015 WITH LCR	KAMARUN NESSA Versus NITUL CHAKRABORTY and 2 ORS,	MR.A GANGULY MR.A DUTTA	MS.N MODI(R-2) MSP DEHINGIA(R-2) MR.B K PURKAYASTHA(R- 3) MS.M CHOUDHURY(R-2) MR.S DUTTAR-2 MS.K DEKA(R-3) MR.SIDHANT DUTTA(R-2)
36	MACApp./235/2015 WITH LCR	SANIARA BEGUM and 5 ORS Versus ORIENTAL INSURANCE CO. LTD and 2 ORS	MD.M Z SHAH MR.H A AHMED MR.R ALI MS.R BEGUM	MS.M CHOUDHURY(R-1) MR.S DUTTA(R-1) MR.C SHARMA(R-1) MR.SIDHANT DUTTAR-1 MS.S THAKURIA(R-1)
37	MACApp./250/2015 WITH LCR	SMTI SUNITI SINGHA and 2 ORS, Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS,	MR.A ROSHID MR.A MOBARAQUE MR.H DAS	MR.A DUTTA(R-1) MRS.P M DUTTA(R-1)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019